

Annexure

Name of the corporate debtor: Archis Enterprises (India) Private Limited; Date of commencement of CIRP: 12-03-2024; List of creditors as on: 04-04-2024
Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI

(Amount in ₹)

| Sr. No. | Category of creditor | Summary of claims received | | Summary of claims | | Amount of contingent claims | Amount of claims not admitted | Amount of claims under verification | Details in Annexure | Remarks, if any |
|--------------|----------------------------------------------------------------------------------------------------|----------------------------|---------------------------|-------------------|---------------------------|-----------------------------|-------------------------------|-------------------------------------|---------------------|------------------------|
| | | No. of claims | Amount of claims received | No. of claims | Amount of claims admitted | | | | | |
| 1 | Secured financial creditors belonging to any class of creditors | - | - | - | - | - | - | - | 1 | - |
| 2 | Unsecured financial creditors belonging to any class of creditors | - | - | - | - | - | - | - | 2 | - |
| 3 | Secured financial creditors (other than financial creditors belonging to any class of creditors) | - | - | - | - | - | - | - | 3 | - |
| 4 | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | - | - | - | - | - | - | - | 4 | - |
| 5 | Operational creditors (Workmen) | - | - | - | - | - | - | - | 5 | - |
| 6 | Operational creditors (Employees) | - | - | - | - | - | - | - | 6 | - |
| 7 | Operational creditors (Government Dues) | 3 | 56,45,727 | 3 | 51,63,986 | - | 4,81,741 | - | 7 | Provisionally Accepted |
| 8 | Operational creditors (other than Workmen and Employees and Government Dues) | - | - | - | - | - | - | - | 8 | - |
| 9 | Other creditors, if any, (other than financial creditors and operational creditors) | - | - | - | - | - | - | - | 9 | - |
| Total | | 3 | 56,45,727 | 3 | 51,63,986 | - | 4,81,741 | - | | |

Annexure – 7

Name of the corporate debtor: Archis Enterprises (India) Private Limited; Date of commencement of CIRP: 12-03-2024; List of creditors as on: 04-04-2024

List of operational creditors (Government dues)

(Amount in ₹)

| Sr. No. | Details of Claimant | | Details of claim received | | Details of claim admitted | | | Amount of contingent claim | Amount of mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|---------|-------------------------------------------------------------------------------|------------|---------------------------|----------------|---------------------------|-----------------|------------------------|----------------------------|--------------------------------------------|------------------------------|------------------------------------|-----------------|-----------------------------------------|
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | | | | | | % of voting share in CoC, if applicable |
| 1 | Employees' State Insurance Corporation, Sub Regional Office Pune | Yes | 28-03-2024 | 6,98,881.00 | 2,17,140.00 | Government Dues | No | 12.38 | 0 | 0 | 4,81,741.00 | 0 | Provisionally Accepted |
| 2 | Employees' Provident Fund Organisation, Regional Office, Pune-II, Akurdi, | Yes | 27-03-2024 | 9,526.00 | 9,526.00 | Government Dues | No | 0.17 | 0 | 0 | 0.00 | 0 | Provisionally Accepted |
| 3 | Department of Goods & Service Tax , Government of Maharashtra - PUN-VAT-C-309 | Yes | 05-04-2024 | 49,37,320.00 | 49,37,320.00 | Government Dues | No | 87.45 | | | 0.00 | 0 | Provisionally Accepted |
| | | | | 56,45,727.00 | 51,63,986.00 | 0 | 0 | 100 | 0 | 0 | 4,81,741.00 | 0 | |